## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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## Voluntary Surrender of CoR by NBFCs (including HFCs) for cancellation – Application form and Indicative checklist

The Reserve Bank had issued a <u>press release dated December 01, 2022</u>, on Voluntary Surrender of Certificate of Registration (CoR) by NBFCs (including HFCs) for cancellation enclosing application form and indicative checklist.

The Reserve Bank has since launched the PRAVAAH portal on May 28, 2024, to make it convenient for any individual or entity to apply online for various regulatory approvals and clearances in a seamless manner. As the application for voluntary surrender of CoR for cancellation is available in the said portal, the applicant NBFC (including HFCs) may upload the application form along with the documents complete in all respects as indicated in the checklist.

It may be noted that mere submission of application with documents by a company cannot be treated as cancellation of CoR. The NBFC/HFC needs to continue adhering to the guidelines/instructions issued by the RBI/NHB/other competent authority, etc. and also continue submitting requisite regulatory/supervisory returns, as applicable, until the CoR is cancelled and the decision is communicated by the Reserve Bank to the entity concerned.

(Puneet Pancholy)
Chief General Manager